CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Miscellaneous Application No.200/00078/2020

(in O.A. No.1021/2019)

Jabalpur, this Tuesday, the 04th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India and Others (Represented By)

- 1. Union of India, through General manager, West Central Railways, Jabalpur (MP)-482001
- 2. Chief Works Manager, Coach Rehabilitation Works ShopBhopal (MP)-462037 Applicants

(By Advocate – Shri Arun Kumar Soni)

Versus

N.K.Shrivastava, S/o Shri B.P. Shrivastava, Aged about 58 years, Chief Law Assistant, Coach Rehabilitation work Shop, Bhopal R/o 122, Navin Nagar Colony, Ashbagh Behind Hind Convent School, Bhopal (MP)-462008

-Respondent

(By Advocate -Shri Gajendra Singh Thakur)

ORDER(Oral)

This M.A. has been filed by the applicants (respondent in O.A.) for extension of time.

- **2.** The applicants (respondent in O.A.) have submitted as under:
 - "7. That, the department received the copy of order of this Hon'ble Tribunal on 14/11/2019 since for the law full decision of the case it is necessary to go through the current

position of the DAR/Vig. Case which initiated against the applicant is must, in this regard concerning section has already sent a letter dt. 07.01.2020 to the SDGM/Chief Vigilance Officer and sought the current position of DAR/Vig. Case of the applicant which is still awaited, so for the law full consideration of the case of the applicant a lot of exercise need to complete before consideration the case of the applicant.

- **8.** That therefore for the law full consideration of the case of the applicant further two months time is required therefore the present application is being filed, hence in the interest of justice three months further time ought to have been extended."
- **3.** Learned counsel for the respondent (applicants in O.A.) objects to grant of extension of time.
- **4.** I have considered the M.A. and grant extension of three months' time to the applicants (respondents in O.A.) to comply with our order.
- **5.** Accordingly, the M.A. No. 200/00078/2020 is disposed of.

(Navin Tandon) Administrative Member